

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
HYDERABAD

O.A.No.990 OF 1999.

DATE OF ORDER:6-10-1999.

Between:

Chanda Nara Hari.Applicant

a n d

1. The Chief Post Master General,
A.P.Circle, Hyderabad-500 001.
2. The Superintendent of Post Offices,
Hanamkonda Division, Hanmakonda,
Warangal District.Respondents

COUNSEL FOR THE APPLICANT :: Mr.M.Rajasekhar Rao

COUNSEL FOR THE RESPONDENTS:: Mr.B.Narasimha Sharma

CORAM:

THE HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN

: O R D E R :

ORAL ORDER (PER HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN)

Heard the learned Standing Counsel Mr.Jacob for Mr.
B.Narasimha Sharma for the Respondents. Applicant not
represented.

2. Even on an earlier occasion i.e., 1-10-1999, when
the matter came up for hearing, the applicant was not
represented and therefore a direction was given that the
matter be posted today ie., 6-10-1999 for dismissal.
However, even today the applicant not represented.
3. Hence, the OA is dismissed for default. No costs.

D.H.NASIR
(D.H.NASIR)
VICE CHAIRMAN

DATED: this the 6th day of October, 1999
Dictated in the Open Court

DSN

D.H.NASIR
7/10/99

25/10/99

1ST AND 2ND COURT

COPY TO :-

1. HODNO

2. HRRM R (A)

3. HSSJP M (3)

4. D.R. (A) ✓

5. SPARE

6. ADVOCATE

7. STANDING COUNSEL

TYPED BY -
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYD. PAGAO BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN.)

THE HON'BLE MR. S. S. JAI PARAMESWAR
MEMBER (JUDL.)

* * *

DATE OF ORDER: 6/10/99

MA/R/SP.NO.

IN

OA. No. 990/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALL OVER.

CP CLOSED

RA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS

केन्द्रीय प्रशासनिक विधायिका
Central Administrative Tribunal
प्रेषण / DESPATCH

14 OCT 1999

हैदराबाद विधायिका
HYDERABAD BENCH